

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (I.B) No.406/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company	Hada Textile Industries Ltd		
Under Section	IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|--------------------|--------------------|-----------|
| 1. | Rajesh Bohra | petitioner | sd/- |
| 2. | faraz /sr. Jha | 1, | 3/11/17 |
| 3. | SUNIT SANKAR KOLEY | appear for WBSEDIL | 3/11/2017 |
| 4. | P.D. Mukherjee | Resp. No 6 | |
| 5. | B. D. Ghosh | Respondent no-6 | |

ORDER

Ld. Counsel for the petitioner as well as the Ld. Counsel on behalf of WBSEDIL and respondent no. 6 are present.

Heard. Reserved for order.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)

3/11/2017